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O/R

OA 1124/95

MA No 1512/99 along with
Affidavit in O.A No
1124/95 has been filed
by Sri K.R. Singh, Advocate
on 16.4.99.

The Same is Submitted
for order on 21.4.99.

16/4/99

21.04.99

Hon Mr Justice Neelam Sanjiva Reddy VC
Hon Mr G. Ramakrishnan AM

Sri K.R. Singh for the applicant.
Km S. Srivastava for the respondents.

Learned counsel for the applicant seeks
permission to withdraw the OA 1124/95.
by filing MA 1521/99.
In view of the changed circumstances.

The same is recorded. MA 1521/99
is allowed. OA 1124/95 is dismissed
as withdrawn. No cost.

Am. S.
AM

W
VC

Am